

## No. J-11017/26/2025-JUDICIAL/ E. Comp- 166742

Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

\*\*\*\*

Shastri Bhawan, New Delhi, Dated the 28<sup>th</sup> November, 2025

## ORDER

The President is pleased to accept the resignation of **Shri Karan Bishnoi**, Group 'C' Panel Counsel for Supreme Court of India with effect from 22.11.2025.

- 2. Consequently, the name of Shri Karan Bishnoi, Advocate figuring at serial number '567' in the List of this Department's Order No. J-11017/26/2025-Judicial dated 21.11.2025, stands omitted.
- 3. This issues with the approval of Hon'ble Minister of state (Independent Charge) for Law and Justice.

(Madhab Charan Prusty)
Senior Government Advocate

## Copy (through email) to:

- 1. PS to MoS (I/C) L&J.
- PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
- 3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
- 4. The Registrar, Supreme Court of India, New Delhi.
- 5. The In-charge, Central Agency Section, Supreme Court Compound.
- 6. To be uploaded on www.legalaffairs.gov.in.
- 7. Sh. Karan Bishnoi, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge.
- 8. LIMBS Section for necessary action.
- 9. Hindi Section, Department of Legal Affairs, for translation of this order.
- 10. Office/spare copies.

(Ramesh Kairamkonda) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in